

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Appeal No. 12 of 2015 (SZ)

Mr.V.Rajendra Prasad &
Others

Vs. Union of India and others

Legal Practitioners for Applicant

Legal Practitioners for respondents:

M/s.Ritwick Dutta & Rahul Chowudhary

Mr.M.R.Gokul Krishnan for R1
Mr.T.Sai Krishnan for R2
M/s.V.Suthakar &
K.S.Viswanathan for R3

Note of the Registry	Orders of the Tribunal
Item No.11	<p>Date: 8th August, 2017</p> <p>We have heard Mr.Viswanathan, learned counsel appearing for the project proponent. For reply by State Pollution Control Board, MoEF & CC as well as appellant , post this appeal on 22.08.2017.</p> <p>Mr.Viswanathan, learned counsel appearing for the project proponent undertakes to file copies of survey map of India, a reference made out in the documents of the project proponent.</p> <p>.....,JM (Justice Dr.P.Jyothimani)</p> <p>.....,EM (Shri P.S. Rao)</p>